

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

24.

IA/69/2024 in CP/212(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES:

Ajay Sukhwani

Vs

Edwise Consultants Private Limited

SECTION: 213, 241(1), 242(4), 243(1) (b), 244(1) OF THE COMPANIES ACT, 2013. Rule 11,  
NCLT Rules, 2016

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**ORDER**

1. Mr. Nausher Kohli a/w Mr. Kaushal Parsekar and Mr. Sohan Kinkhabwala i/b Desai Desai Carrimjee & Mulla, Ld. Counsel for the Applicant present. Mr. Sahil Nanavati a/w ms. Runshin Basta i/b Lemicon Law Partners, Ld. Counsel for the R2 to R4 present.
2. By order of the Bench, list this matter on 26.09.2024. However, the *status quo* ordered vide order dated 08.05.2024 will continue.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)